

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2019
IA(I.B.C)/892(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SURANA METAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Riyanshu Agarwal, Adv.] For the Applicant

Ms. Bhawna Tekriwal, Adv.]

Mrs. Sreenita Thaker, Adv.] For the Resolution Professional

Ms. Sneha Singhanian, Adv.]

Mr. Sunil Mohan Acharya] RP-in-person

ORDER

1. Ld. Counsel appearing on behalf of the applicant present. Ld. Counsel for the Resolution Professional and Ld. RP-in-person present.

2. IA(I.B.C)/892(KB)2024:

a. Since RoC, West Bengal have not entered appearance through their representative. Therefore, we direct the Registry to issue notice to the ROC, West Bengal for entering appearance on the next date of hearing by way of speed post and by way of e-mail and place the tracking information report on record.

b. List the matter on **23.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**